

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 932 of 2019 &  
I.A. No. 1194 of 2020**

**IN THE MATTER OF:**

**Piyush Periwal (As Promoter and Shareholder of  
National Plywood Industries Ltd.)** **...Appellant**

**Versus**

**Stressed Assets Stabilizations Funds (SASF)** **...Respondent**

**Present:**

**For Appellant: None.**

**For Respondent: Mr. Ritin Rai, Sr. Advocate with Mr. Sidhartha  
Barua, Advocate.**

**With**

**Company Appeal (AT) (Insolvency) No. 479 of 2020**

**IN THE MATTER OF:**

**Piyush Periwal (As Promoter and Shareholder of  
National Plywood Industries Ltd.)** **...Appellant**

**Versus**

**Stressed Assets Stabilization Fund (SASF) & Anr.** **...Respondents**

**Present:**

**For Appellant: None.**

**For Respondent: Mr. Ritin Rai, Sr. Advocate with Mr. Sidhartha  
Barua, Advocate.**

**ORDER**  
**(Through Virtual Mode)**

**17.06.2020** Despite awaiting appearance of learned counsel for the Appellants nobody joined through virtual mode upto 12:00 noon.

List the matter 'for orders' on **6<sup>th</sup> July, 2020**.

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[V. P. Singh]**  
**Member (Technical)**

**[Alok Srivastava]**  
**Member (Technical)**

*am/gc*